

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 206
IB-288/ND/2020**

IN THE MATTER OF:

M/s. Olympus Metal Pvt. Ltd.

...PETITIONER

Vs.

M/s. Kay Em Copper Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 07.02.2020

Coram:

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

For the Petitioner/Op.-Creditor

:Mr. Rajat Jain, Advocate

For the Respondent/ Corporate-debtor :

ORDER

Heard the submissions made by the counsel for the petitioner. Notice be issued to the corporate-debtor vide all modes including through the process of the Bench returnable on 26th February, 2020.

- Sd -

**(V.K. Subburaj)
Member (T)**

- Sd -

**(Abni Ranjan Kumar Sinha)
Member (J)**